

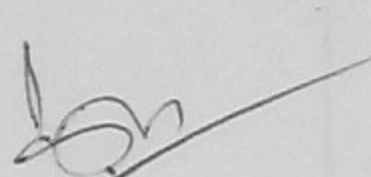

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BE H
ORDER SHEET

O.A / MA / RA / CP NO. 57 OF 2007

Applicant/s J.C. Nand Sivaswara & ors Respds. Uo & ors

Advocate for Applicant/s Sri S.S. Sharma Advocate for Respondent/s Sri Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No. 10
<p>O.A. is admit on 22/11/07. MA. 196/07 Joint application in filing O.A. written counter reply has been filed by Sri Anil Kumar. Adv. counsel for respondent on 3/10/07 along with MAs. ① MA 4030/07 delay condone ② MA 4031/07 vacate the party interim relief ③ MA 4032/07 dismiss the O.A. Rejoinder affidavit has been filed on 2/3/10. MAs are pendings. Readings are complete. Prima facie 13/8/10</p>	<p>20.08.2010 Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mr. S.N. Shukla, A.M. Mr. S.S. Sharma, Advocate for the applicant stated that now he does not want to press this O.A. as the matter has been settled by the department concerned and it may be dismissed as not pressed. Mr. Krishna Murari, Advocate holding brief of Mr. Anil Kumar, Advocate is present for the respondents has no objection. Hence, O.A. is dismissed as not pressed by learned counsel for the applicant.</p>	
So(5)	 A.M.	 J.M.
/M.M/		

Contd. On Sheet No. _____